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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 69/241-244/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017**

Name of the Company: Bharat P. Raut & Ors.
V/s.
Madhu Silica Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-244 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	RAHUL CHITNIS	COUNSEL	PETITIONERS	}
2.	NACHIKET DAVE	ADVOCATE	PETITIONERS	
3.	Jaimin R. Dave	Advocate.	Respondent	}
4.	Saurabh N. Soparkar	So. Advocate	Respondent	

ORDER

Learned Advocate Mr. Rahul Chitnis with Learned Advocate Mr. Nachiket Dave present for Petitioner. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Jaimin Dave i/b Learned Advocate Mrs. Swati Soparkar present for Respondents.

Reply filed by Respondents no. 7 to 9.

Petitioner filed reply to Respondents no. 7 to 9.

Respondent counsel undertook the statement made by him on 29.05.2017 till the next date of hearing.

At request of both sides.

List the matter on 02.08.2017.

Dated this the 25th day of July, 2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**